COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

E.P. NO. 01 OF 2018 IN APPEAL NO. 138 OF 2013

Dated : 30th May, 2018

Present :Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

M/s. T.T. Industries Vs.			Appellant(s)
Tamil Nadu Generation & Distribut	tion Cor	poration	Respondent(s)
Counsel for the Petitioner (s)	:	Ms. Shilpi Jain Shi Mr. Mukul Sharma	
Counsel for the Respondent(s)	:		

<u>ORDER</u>

The learned counsel, Ms. Shilpi Jain appearing for the Appellant prays for a short adjournment in this matter.

The submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter on 13.07.2018, as requested.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

tpd/vt